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HIGH COURT OF CHHATTISGARH : BILASPUR

:: MEMO ::

3920
20/08/24

No.12406/S & A Cell/2024

Bilaspur, Dated: 05/08/2024

To,

1. The Registrar General, Allahabad High Court, Allahabad.
2. The Registrar General, Andhra Pradesh High Court, Amaravati.
3. The Registrar General, Bombay High Court, Mumbai.
4. The Registrar General, Delhi High Court, New Delhi.
5. The Registrar General, Guwahati High Court, Assam.
6. The Registrar General, High Court of Gujarat, Sola (Ahmadabad).
7. The Registrar General, Jharkhand High Court, Ranchi.
8. The Registrar General, Jammu & Kashmir High Court, Shrinagar.
9. The Registrar General, Karnataka High Court, Bangalore.
10. The Registrar General, M.P. High Court, Jabalpur.
11. The Registrar General, Madras High Court, Chennai.
12. The Registrar General, Orissa High Court, Cuttack.
13. The Registrar General, Rajasthan High Court, Jodhpur.
14. The Registrar General, High Court of Uttarakhand at Nainital
15. The Registrar General, High Court of Calcutta, Kolkata
16. The Registrar General, High Court of Himachal Pradesh, Shimla
17. The Registrar General, High Court of Kerala, Ernakulam
18. The Registrar General, High Court of Patna, Patna
19. The Registrar General, High Court of Punjab & Haryana, Chandigarh
20. The Registrar General, High Court of Sikkim, Gangtok.
21. The Registrar General, High Court of Manipur at Imphal,
22. The Registrar General, High Court of Meghalaya,
23. The Registrar General, High Court for the State of Telangana, Hyderabad.
24. The Registrar General, High Court of Tripura, Agartala.

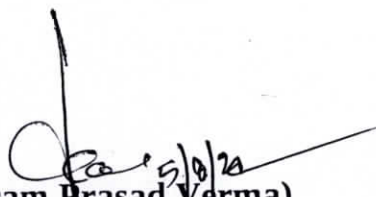
Sub:- Regarding circulation of the Short Advertisement for the post of District Judge (Entry Level) 2023 by direct recruitment from Bar.

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As per the directions given by Hon'ble the Supreme Court in C.A. No. 1867/06 in the matter of Malik Mazhar Sultan and Another V/s U.P. Public Service Commission & Ors., the short advertisement for filling up of **37 (Thirty Seven)** vacancies of 'District Judge' (Entry Level) for the year 2023 in Chhattisgarh Higher Judicial Service by direct recruitment from Bar is being published and a copy thereof is being forwarded to you with a request to get it circulated amongst all the Bar Association within your territorial jurisdiction.

The aforesaid Advertisement in detail is available on our web-site i.e. <https://highcourt.cg.gov.in>.

Encl:- As above
Admin A2
Recruitment Cell
R.G.
16.08.24


(Balram Prasad Verma)
Registrar General

HIGH COURT OF CHHATTISGARH: BILASPUR

District Judge (Entry Level) Examination 2023
Direct Recruitment from Advocates (Bar)

Applications from Indian Citizens are invited in the cadre of Chhattisgarh Higher Judicial Service in the revised pay scale of Rs. 144840-194660 under Level J-5 of new pay matrix in the cadre of Higher Judicial Service by direct recruitment from Advocates (Bar). Recruitment to these posts and conditions of service shall be governed by the Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service), Rules 2006, as on the last date of submission of application forms.

1- Application in prescribed format must reach the Registry by 31/08/2024 till 5.00 PM.

2- Date of Written Examination 10/11/2024 (Sunday).

Total Vacancy:- 37 (Unreserved – 30 {including 09 posts for women candidates}, Scheduled Castes -02, Scheduled Tribes - 02, Other Backward Classes– 03)

Eligibility:- 1) LL.B.
2) Has for atleast seven years been an advocate as on 01/01/2024.

Age :- He / She has attained the age of 35 years and has not attained the age of 45 years on the first day of January, 2024.

Examination Fee:- Rs. 700/- for Scheduled Castes, Scheduled Tribes and Other Backward Classes (non creamy layer) who are the bonafide residents of State of Chhattisgarh, and Rs. 1000/- for the candidates belonging to Unreserved Category and also for all the candidates belonging to Other States. Fee is to be deposited in the form of Challan only with SBI branches through Core Banking Network all over India. The original copy of Challan must be attached along with application form. Challan form is available along with application form on our website i.e. <https://highcourt.cg.gov.in>

NOTE :- 1- Relaxation will be given as per Rules.

2- This is only for information. For details please see our website i.e. <https://highcourt.cg.gov.in>

Registrar General